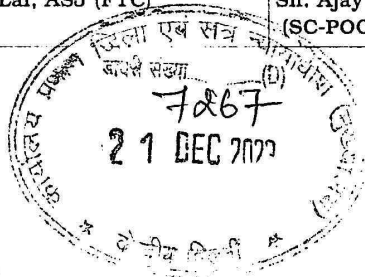


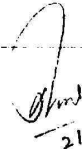
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

In super-session of this office earlier order no. 6797-6807/Power/Judl./N-E/KKD/Delhi/2022 dated 20.09.2023, and in pursuance of Hon'ble High Court of Delhi, New Delhi order no. 35/G-1/Gaz.IA/DHC/2023 dated 29.08.2023, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1<sup>st</sup> Link Officer and 2<sup>nd</sup> Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect :-

(1) S. No.	(2) Name of the Judicial Officer	(3) I <sup>st</sup> Link Officer	(4) II <sup>nd</sup> Link Officer
i.	Sh. Virender Kumar Bansal, Pr. D&SJ - N/E	Ms. Savitri, ASJ-02	Ms. Richa Parihar, ASJ (SC-POCSO)-01
ii	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)	Sh. Pankaj Arora, ASJ-04	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02
iii.	Sh. Shankar Narayanan, ASJ-01 (POCSO)	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02	Ms. Savitri, ASJ-02
iv.	Sh. Pulastya Pramachala, ASJ-03	Ms. Savitri, ASJ-02,	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)
v.	Ms. Savitri, ASJ-02	Sh. Pulastya Pramachala, ASJ-03	Sh. Pankaj Arora, ASJ-04
vi.	Ms. Richa Parihar, ASJ (SC-POCSO)-01	Sh. Shankar Narayanan, ASJ-01 (POCSO)	Sh. Pulastya Pramachala, ASJ-03
vii	Sh. Pankaj Arora, ASJ-04	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)	Ms. Richa Parihar, ASJ (SC-POCSO)
Viii	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02	Ms. Richa Parihar, ASJ (SC-POCSO)	Sh. Shankar Narayanan, ASJ-01 (POCSO)
ix	Ms. Ankita Lal, ASJ (FTC)	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02	Sh. Pankaj Arora, ASJ-04




  
 21-12-2023  
**(VIRENDER KUMAR BANSAL)**  
 Principal District & Sessions Judge,  
 North-East District,  
 Karkardooma Courts, Delhi.

No. 9107 - 9121 /Power/Judl./N-E/KKD/Delhi/2023

Dated :- **21 DEC 2023**

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Judicial Officers concerned, North-East District, Karkardooma Courts, Delhi.
4. The Secretary, Shahdara Bar Association, KKD Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. A.O. (J)/Branch Incharge, Administration Branch, General Branch, Facilitation Centre/Bail/Filing Section, North-East District, Karkardooma Courts, Delhi.
8. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
9. The Website Committee, Tis Hazari Courts /KKD Courts, Delhi.
10. R&I Branch to upload the same on LAYERS.
11. P.S./Reader to the undersigned.

  
 21-12-2023  
**Principal District & Sessions Judge,**  
 North-East District,  
 Karkardooma Courts, Delhi.